

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 14 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2020

Name of the Company:

Prayag Polytech Pvt Ltd
V/s
Shakti Polytrap Ltd

Section:

9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Ms. Krina appeared on behalf of Learned Counsel Mr. Arjun Sheth for the Operational Creditor.

On behalf of the Operational Creditor filed withdrawal pursis. We heard Learned Counsel. Permission to withdrawal be granted.

Accordingly, CP(IB) 14 of 2019 stands disposed-off as withdrawn.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 14th day of August, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)